

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF ADYAMA RICE MILL PRIVATE LIMITED

RELEVANT PARTICULARS		
1	NAME OF CORPORATE DEBTOR	AB Garments Impex LLP
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	21.04.2017
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED /REGISTERED	Ministry of Corporate Affairs
4	CORPORATE IDENTITY NO/ LIMITED LIABILITY IDENTIFICATION OF THE CORPORATE DEBTOR	AAJ-2286
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	5, Grastin Place , Ground Floor Kolkata -700001 West Bengal
6	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF THE CORPORATE DEBTOR	18.12.2019
7	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	15.06.2020
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	Name :Balaknath Bhattacharyya Registration No : IBBI/IPA-003/IP-N00096/2017-18/10971
9	ADDRESS AND EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL ,AS REGISTERED WITH THE BOARD	Address : Sahabagan, Salua PO R Gopalpur , Dist N 24 Parganas , Kolkata 700136 E mail : bhattacharyyabn@yahoo.com
10	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL	Address : Sahabagan, Salua PO- R Gopalpur , Dist N 24 Parganas , Kolkata 700136 E mail : bhattacharyyabn@yahoo.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	07.01.2020
12	CLASSES OF CREDITORS ,IF ANY, UNDER CLAUSE (B) OF SUBSECTION (6A) OF SECTION 21, ASCERTAINED BY THE INTERIM RESOLUTION PROFESSIONAL	Name of the Class(es)
13	NAMES OF INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORISED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES FOR EACH CLASS)	1. Pranab Kumar Chakraborty 2.Saurabh Basu 3.Sanjay Kumar Sarkar
14	(a) RELEVANT FORMS AND (b) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	Web link : ibbi.gov.in Physical Address- Insolvency and Bankruptcy Board of India , 7 Th Floor,Mayur Bhawan,

		Shankar Market, Cannaught Circus, New Delhi -110001
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process AB Garments Impex LLP on 18.12.2019.

The creditors of AB Garments Impex LLP are hereby called upon to submit their claims with proof on or before to the interim resolution professional at the address mentioned against entry no 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No 12, shall indicate its choice of authorized representatives from among the three insolvency professionals listed against entry No 13 to act as authorized representative of the class -----in form CA s

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Interim Resolution Professional:

Date 27.12.2019

b. bhattacharyya 27.12.2019
(Balaknath Bhattacharyya)

Insolvency Professional

BALAKNATH BHATTACHARYYA
INSOLVENCY PROFESSIONAL

Regn. No:

BB/PA-003/IP-N00096/2017-18/10971